

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

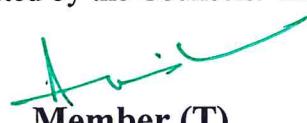
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

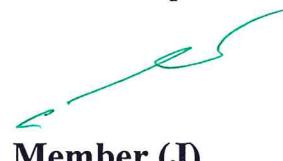
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For compromise	433(e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	BHAVANA . G.K. For J. Sagar Associates 9845435654	Advocate for Petitioners	B. Bhavana . G.K
	Kulendra Naik Panchamukhi Associates 9886814775	Adv for Respondent	
	Naseem Authorised signatory for Respondent		

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Matter is under consideration of compromise between the parties as reported by the Counsels. List it on 23/11/2017.

  
Member (T)

  
Member (J)